## Annexure-5

Name of the corporate debtor: M/s NCML Industries Limited; Date of commencement of liquidation: 08.03-2019; List of stakeholders as on: 03-10-2019
List of operational creditors (Government Dues)

SI	Details of Claimant				Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	(Amount in ₹) Remarks, if any
N	Department (	Government	Identification No.	Date of receipt		Amount of claim admitted	Nature of claim	by lien or	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	claim	any mutual dues, that may be set off	claim rejected		
1	Income Tax Dept., GOI	Central Government	-	04.04.2019	18,94,43,437	18,94,43,437	Unsecured	-	. NA	84.82	-	-	-	-	-
2	Sale Tax Department Maharashtra (MVAT)	Mumbai Government	-	05.04.2019	10,72,25,069	18,45,708	Unsecured	-	. NA	0.83	-	-	10,53,79,361	-	Claim admite as per merit
3	Sales Tax (Gandhidham Gujarat)	Gujarat Guvernment	-	09.04.2019	2,77,48,712	2,47,27,596	Unsecured	-	. NA	11.07	-	-	30,21,116	-	Claim admite as per merit
4	Central Excise & Service Tax Division Hapur(Assistant Commissioner)	Uttar Pradesh Governments	-	19.07.2019	7334282	7334282	Unsecured	-	. NA	3.28	-	-	-	-	-
	Total				33,17,51,500	22,33,51,023	-		-	100	-	-	10,84,00,477	-	_